NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.(IB) No.558/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company		Badjate Stock & Shares Pvt.LtdVersus- Snowblue Trexim Pvt.Ltd.		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. PCS Vinod Kuman Nothani Badgate stock & Stanon.
Authorised Representative. Por U. Coperational

(reditor)

ORDER

Ld. Pr. CS for the operational creditor is present. No one is present from the corporate debtor's side.

List on 17/11/2017.

Sof (Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)